National Company Law Tribunal

Allahabad Bench

CPNO. 80/ND/2015

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 15.12.2017**

NAME OF THE COMPANY: Galossy Life care Services Ltd SECTION OF THE COMPANIES ACT/1 & B CODE: 397/398 of the companies Actof 1958

SI. NO.	Name	Designation	Representation	Signature
<u>1.</u>	Rejnier s	inh Adu		Royal Sent
<u>2.</u>	ABAAY K. DI	Adv.	Petitiones	Asker Law Ls.
3.	ADEM Time	DUM PCS	Persone	Acres of

CP NO.80/ND/2015

The case is taken up out of turn on being mentioned. At the request of learned counsel for the parties, the matter is adjourned to 22nd January, 2018.

Dated:15.12.2017

Typed by: Kavya Prakash Srivastava (Stenographer)

H.P. Chaturvedi, Member (Judicial)